

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.04.2021 (THURSDAY)

COURT OF CHAIRPERSON

01:55 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreasha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 508 of 2020	Victory Iron Works Ltd. Vs. Jitendra Lohia With	Varsha Banerjee	Shounik Mitra-R1 Jayant Mehta-R2
2.	Comp. App. (AT) (Ins) No. 377 of 2020	Energy Properties Pvt. Ltd. Vs. Jitendra Lohia Resolution Professional of M/S. Avani Towers Pvt. Ltd. & Ors.	Ashish Choudhury	Sreenita Ghosh-RP Varsha Banerjee-R3

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

3.	Comp. App. (AT) (Ins) No. 276 of 2020	Sanjay Lamba. Vs. Union Bank of India & Anr.	Syed Abdul Haseeb	Vivek Kohli-R1 Bilal Aali-R2(IRP)
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**